



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

COURT NO: 1

[DIVISION BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/3047/2021 FIXED	ANNAPURNA DEKA Versus UCO BANK	MD S HOQUE MR. M DEKA	SC. UCO BANK
<u>ADMISSION</u>				
2	WA/26/2020 FIXED	SARBESWARI KALITA AND 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR K BHUYAN MR. M DEKA MRS M BARMAN MR N ISLAM	GA, ASSAM MRS. K DEKA, (R-6) MR. S P CHITTAWAT, (R-6) SC, IWT
3	WP(C)/270/2021 FIXED	BAKUL MUSHAHARY Versus THE STATE OF ASSAM AND 12 ORS	MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. C K S BARUAH (R-12) SC, FOREST ASSTT.S.G.I.
WITH				
4	WP(C)/5772/2020	DHANESWAR RABHA Versus THE STATE OF ASSAM AND 12 ORS	MR K K MAHANTA MR. A SARMAH MR. M K SHARMA	GA, ASSAM MR. S S ROY ASSTT.S.G.I. SC, FOREST
WITH				
5	WP(C)/129/2021	DHANESWAR RABHA Versus THE STATE OF ASSAM AND 12 ORS	MR. M K SHARMA	GA, ASSAM SC, FOREST ASSTT.S.G.I.
<u>ORDERS</u>				
6	PIL(Suo Moto)/4/2020 FIXED	XXX Versus IN RE - THE STATE OF ASSAM AND 2 ORS	MR. T J MAHANTA	GA, ASSAM
7	PIL/24/2020 FIXED	LAWYERS ASSOCIATION, GUWAHATI Versus THE STATE OF ASSAM AND 2 ORS.	MR D DAS MR. A CHAMUAH MR. P K BHUYAN MR. C P SHARMA MR. T GHOSH	GA, ASSAM SC, HEALTH AND F W
8	PIL/6/2021	ABUL HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 13 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, IRRIGATION SC, TRANSPORT SC, AGRI. DEPARTMENT SC, P H E

9 I.A.(Civil)/1120/2021
FIXED
in WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. U K NAIR
MR R SINGHA
MS.P SAHARIA

GA, ASSAM
MR. P N GOSWAMI (SC,
ASIDCL, R3, R4)
SC, INDUSTRIES &
COMMERCE
ASSTT.S.G.I.
SC, INCOME TAX

Versus

THE UNION OF INDIA AND 7 ORS.

WITH
WP(C)/575/2020

HINDUSTAN PAPER CORPORATION LTD.
OFFICERS AND SUPERVISORS
ASSOCIATION AND 2 ORS.

MR. K N CHOUDHURY
MR. U K NAIR
MR R SINGHA

MR S SARMA (R-6)
MR. P K ROY (R-4,5)
MR P CHOUDHURY
MR H K HAZARIKA (R-8)
ASSTT.S.G.I.
MR. V. SIBAL
MR. A GAYAN, LEARNED
CGC (R-1)
SC. EPFO
SC, INCOME TAX

Versus

THE UNION OF INDIA AND 7 ORS.

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/635/2019 WITH LCR	ANJANA BISWAS @ ANJANA SARKAR Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/6427/2019 WITH LCR	FORIDUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR A R BHUYAN MR. M A I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/7765/2019 WITH LCR	KURPAN ALI @ KURBAN ALI Versus THE UNION OF INDIA AND 6 ORS.	MR J ISLAM MR. A HUSSAIN MR. S Z RAHMAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/7893/2019 WITH LCR	JAKIR HUSSAIN Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/4473/2020 WITH LCR	SHAMALA KHATUN @ SOMELA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6	WP(C)/4882/2020 WITH LCR, B/O	RUMIA KHATUN @ RUMIA BEGUM Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
7	WP(C)/5004/2020 WITH LCR, B/O	MEHER ALI Versus THE UNION OF INDIA AND 5 ORS	MR J HUSSAIN MR. L HUSSAIN MR. A H MONDAL	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

8	WP(C)/2498/2021	ARJUMA BIBI @ ARJUMA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/2563/2021	ANISUR RAHMAN @ ANIDUR RAHMAN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. A H M R CHOUDHURY MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

EX PARTE ORDER

10	WP(C)/3461/2020 WITH LCR	MUSTT KHATIJAN BIBI @ KHALIJAN BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
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ADMISSION

11	WP(C)/4263/2017 WITH LCR	JAHIDA KHATUN @ JAYEDA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR. E AHMED MR.R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/1408/2018 WITH LCR	CHANDMIYA ALI @ SANDMIYA ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	SC, NRC MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/3532/2018 WITH LCR	DULABJAN BIBI @ DULABJAN BEGUM @ DULUBI BIBI Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR. I H LASKAR MR. B SAHARIA MR. B SAHARIA MR. JUNM LASKAR MR. A M BARBHUIYA MR. S ISLAM MS. S F MAITAI MS. S F MAITAI MS. A KAUSHAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T MRS A VERMA
14	WP(C)/135/2019 WITH LCR	NUR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS.	MR. M I HUSSAIN MR. M ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG SC, F.T ASSTT.S.G.I. SC, ECI
15	WA/201/2020 B/O	SHRI MUKTI DAS AND Versus THE STATE OF ASSAM AND 6 ORS	MR K K MAHANTA MS N BEGUM MR. B DEKA MR. K M MAHANTA	MR. U SARMA MR R KARIM MR D BARMAN
16	WP(C)/4360/2020 WITH LCR	MD. WAHED ALI Versus THE UNION OF INDIA AND 8 ORS	MR M H AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	WP(C)/4646/2020 WITH LCR	MD. KARIM ALI Versus THE UNION OF INDIA AND 5 ORS	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
18	WP(C)/716/2021 WITH LCR	SOLEMAN FAKIR @ SALMAN FAKIR Versus THE UNION OF INDIA AND 7 ORS.	MD H R AHMED MD A ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
19	WP(C)/2730/2021 WITH LCR 2 NOS.	NAYABI KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MD. M H CHOUDHURY K U AHMED MS F INTAZ	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

ORDERS

20 WP(C)(Suo Moto)/2/2019
WITH WP(C)/5852/2016 (D/O),
WITH LCR

X X X X

Versus
IN RE - SMT. SAYA RANI DEBNATH

MR. U K NAIR, SC, GHC

WITH
21 Review.Pet./50/2019

SMTI. BELA RANI DEVI @ DEBNATH
Versus
UNION OF INDIA AND 3 ORS.

MR. M CHANDA
MS. S NATH
MR. H DAS

SC, NRC
ASSTT.S.G.I.
SC, F.T
SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.A./207/2020 WITH CRL.A.(J) 41/19 (D/O)	SRI DHAN BAHADUR DORJEE Versus THE STATE OF ASSAM AND ANR	MS. R DUTTA MS. K DAS	PP, ASSAM
ORDERS				
2	Crl.A./155/2018 WITH OFFICE NOTE	THE NATIONAL INVESTIGATION AGENCY Versus SHRI SANGTEMCHUBA	MR J A HASSAN SC, NIA	
3	I.A.(Crl.)/861/2019 WITH LCR 6 FILES in Crl.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./389/2019	SRI CHICHONG RANGHANG @ TICHONG AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. N MAHAJAN	PP, ASSAM
4	Crl.A./49/2020 WITH OFFICE NOTE, LCR 4 FILES	SRI BASIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
	WITH Crl.A./45/2020	ROMJUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
6	I.A.(Crl.)/184/2020 WITH LCR 4 FILES in Crl.A./82/2020	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM

	WITH CrI.A./82/2020	SRI JOYRAM CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MD R ALI MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	MS. B BHUYAN,Ld APP,Assam PP, ASSAM
7	I.A.(CrI.)/546/2020 WITH CRL.A.(J) 63/20(D/O), OFFICE NOTE, LCR 6 FILES, PB 2 NOS. in CrI.A./205/2020 WITH CrI.A./205/2020	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR	MR. N UDDIN MR. M ISLAM MS. S S ZIA	PP, ASSAM
8	Mat.App./7/2021	SRI NITUL SAIKIA Versus THE STATE OF ASSAM AND ANR KAPIL VISHWAKARMA Versus SMTI. MANISHA VISHWAKARMA	MR. N UDDIN MR. M ISLAM MS. S S ZIA MR. A AHMED MR A HUSSAIN MR M RAHMAN MS M BEGUM	PP, ASSAM
9	CrI.A./57/2021 WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(CrI.)/286/2021 in CrI.A./57/2021	UMED ALI Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
10	I.A.(CrI.)/85/2021 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./46/2021 WITH CrI.A./46/2021	MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
		MD. HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MS R DEKA	PP, ASSAM
11	CrI.A./88/2021 WITH LCR 4 FILES WITH I.A.(CrI.)/188/2021 in CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
		MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	MS. P ADHIKARI G UDDIN MS ANNA K P	PP, ASSAM
	WITH I.A.(CrI.)/280/2021 in CrI.A./88/2021	MUNNA MOCHAHARI @ MUNNA MOCHAHARY Versus THE STATE OF ASSAM AND ANR.	G UDDIN MS ANNA K P	PP, ASSAM
12	I.A.(CrI.)/137/2021 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./68/2021 WITH CrI.A./68/2021	UTSAB DAS Versus THE STATE OF ASSAM	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
		UTSAB DAS Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. N N B CHOUDHURY MR. M DEWAN MR S DAS	PP, ASSAM
13	I.A.(CrI.)/256/2021 WITH OFFICE NOTE, LCR 4 FILES, PB 2 NOS. in CrI.A./393/2019	SOHRAB KHAN Versus THE UNION OF INDIA AND ANR.	MS. A MESEN	SC, NCB

WITH

CrI.A./393/2019

MD. SOHRAB KHAN
Versus
THE UNION OF INDIA AND ANRMR. A KHAN
MR. P K DAS
MS. S K NARGIS
MR. D BORA
MS N DAS
MS. A MESEN
MR A K AZAD
MS S CHOUDHURY

SC, NCB

WITH

14 CrI.A./288/2019

MD. MUJIBUR RAHMAN
Versus
NARCOTICS CONTROL BUREAUMR H R A CHOUDHURY
MR. I A HAZARIKA
MR F U BARBHUIYA
MR. A AHMED
MR. I U CHOWDHURY

SC, NCB

WITH

15 CrI.A./360/2019

SHRI RAM MILAN AND ANR
Versus
THE UNION OF INDIA AND ANRMS. S K NARGIS
MS B HAZARIKA
MS N DAS
MS. A MESEN

SC, NCB

WITH

I.A.(CrI.)/282/2021

in CrI.A./360/2019ABDUL KALAM
Versus
THE UNION OF INDIA AND ANRMS. S K NARGIS
MS. A MESENMR. S C KEYAL
SC, NCB

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1688/2021	TAJMUL HOQUE LASKAR AND 2 ORS Versus THE STATE OF ASSAM F	MR N J DUTTA MR. D HUSSAIN MR. R A CHOUDHURY	PP, ASSAM
2	Bail Appln./1690/2021	KHAIRUL ISLAM Versus THE STATE OF ASSAM	MR. B K DAS M N KHAN	PP, ASSAM
MOTION				
3	Crl.Rev.P./136/2021	UTPAL MEDHI Versus THE STATE OF ASSAM AND ANR	A SAIKIA A KALITA MS S BORUAH	PP, ASSAM
4	Crl.Rev.P./137/2021	MD. KAMAL HUSSAIN Versus THE UNION OF INDIA AND ANR	MR. JUNM LASKAR MS. A AHMED	SC, RAILWAY
5	Crl.Rev.P./138/2021	SAHARUDDIN ALI Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MR M RAHMAN MR D KALITA	PP, ASSAM
6	Crl.Rev.P./162/2021 B/O	PH. MANIDHON SINGHA Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
7	Crl.Rev.P./167/2021 B/O	ARUNABH DWIKRONG RABHA @ ARUNABH DEORI KHONG RABHA, Versus THE SATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MR N J KUMAR	PP, ASSAM
	WITH I.A.(Crl.)/291/2021 in Crl.Rev.P./167/2021	ARUNABH DWIKHRONG RABHA @ ARUNABH DEORI KHONG RABHA, Versus THE SATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR D DEKA MR. M A CHOUDHURY MR N J KUMAR	PP, ASSAM
8	Crl.Pet./355/2021 FIXED	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MS. M KHATUN	PP, ASSAM
9	Crl.Pet./375/2021 B/O	ROBERT MAURICE KERR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR. D CHAKRABARTY	PP, ASSAM
10	Crl.Pet./380/2021 B/O	RAKIBUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED MR A S SK	PP, ASSAM

11	AB/1275/2021	REHENA BEGUM AND ANR Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
12	AB/1779/2021	RAM MURARI Versus THE STATE OF ASSAM	MR Z RAHMAN MR. B KHAKHLARY	PP, ASSAM
13	AB/1984/2021 FIXED	SYED BINYAMIN AHMED Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
14	AB/2041/2021	PARITA PATHAK AND 3 ORS Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	PP, ASSAM
15	AB/2047/2021	RUHUL AMIN AHMED Versus THE STATE OF ASSAM	MR J ISLAM	PP, ASSAM
16	AB/2049/2021	AJIT KUMAR RAY Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
17	AB/2050/2021	BABUL SONOWAL Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
18	AB/2054/2021	SULTAN MAMUD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
19	AB/2056/2021 B/O	SRI BRAJEN DAS @ BROJAN DAS Versus STATE OF ASSAM	MR. C K NATH MR. S MUNIR MS. S SAIKIA	PP, ASSAM
20	AB/2059/2021	RATUL DAS Versus THE STATE OF ASSAM	MR. DITUL DAS MR. R RAHMAN	PP, ASSAM
21	AB/2060/2021	RAZZAQUE AHMED @ REZZAK ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR R ISLAM MS M DEKA	PP, ASSAM
22	AB/2066/2021	PHANINDRA MOHAN DAS AND ANR Versus THE STATE OF ASSAM	MD. B HUSSAIN MR A H TOUFIQ	PP, ASSAM
<u>ADMISSION</u>				
23	CrI.Pet./1239/2018 B/O	ABDUL KUDDUS MAMUD Versus THE STATE OF ASSAM AND 2 ORS.	MR A SHARMA MR. M BARUAH	MR. S K SINGHA MR. A GOYAL MR. A CHOUDHURY PP, ASSAM
24	CrI.Rev.P./415/2019 CRL.REV.P. 134/2018(D/O), FIXED	MD. JIARUDDIN AHMED Versus AMINA BEGUM	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MR. R BORA	MR. H RAHMAN MR. A CHAMUAH MR. P P BORTHAKUR MR. S D ROY MS P AGARWAL MAYUR DAS MS A HANDIQUE
WITH				
25	CrI.Pet./29/2019	AMINA BEGUM Versus JAI RUDDIN AHMED	MR. H RAHMAN MRS. K BARPUZARI MR. A CHAMUAH MR. S D ROY MS P AGARWAL MS A HANDIQUE MR. C P SHARMA	MR K K MAHANTA MR B M DEKA MR. K M MAHANTA
26	CrI.Pet./310/2021 FIXED	RUPAM SHAH Versus THE STATE OF ASSAM AND 3 ORS	MR. R DE	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
27	Bail Appln./978/2021 FIXED	YUNUJ ALI Versus THE STATE OF ASSAM	MR R DHAR	PP, ASSAM

28	Bail Appln./1488/2021 FIXED	MADAN RAY Versus THE STATE OF ASSAM	MR. R ALI MR. H A AHMED MR R ISLAM	PP, ASSAM
<u>BAIL HEARING</u>				
29	AB/154/2021 FIXED	MATIUR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR E AHMED MR. R A CHOUDHURY	PP, ASSAM
30	AB/313/2021	MIRAJUL ALI Versus THE STATE OF ASSAM	MD A HUSSAIN MR. A S CHOUDHURY	PP, ASSAM
31	AB/550/2021	SMTI. JANTI SARMAH AND ANR Versus THE STATE OF ASSAM	MRS. P B HAZARIKA MR. S Ali	PP, ASSAM
32	AB/1180/2021 FIXED	SUMITA DAS AND ANR Versus THE STATE OF ASSAM	MR. A C SARMA MR. B HALDAR MR G BHARADWAJ MR B DEORI	PP, ASSAM
33	AB/1192/2021 FIXED	SANJEEV SINGH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
34	AB/1198/2021 FIXED	SIRAJUL ROHMAN MOLLAH Versus THE STATE OF ASSAM	MR. N ALAM R K MR. A RAHMAN	PP, ASSAM
35	AB/1202/2021 FIXED	HARE KRISHNA DAS AND ANR Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
36	AB/1226/2021 FIXED	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
37	AB/1306/2021 FIXED	RAJU DAS AND ANR Versus THE STATE OF ASSAM	MR. A KHANIKAR	PP, ASSAM
38	AB/1535/2021 FIXED	AHAD ALI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
39	AB/1764/2021 FIXED	ABDUL KARIM BARBHUIYA AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA	PP, ASSAM
40	AB/1836/2021 FIXED	FORIDUL AHMED @ FORIDUL Versus THE STATE OF ASSAM	S I AKAND	PP, ASSAM

ORDERS

41	CrI.Pet./575/2020 WITH SCANNED COPY OF LCR, B/O	BIPUL ROY Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MR D BORAH	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH - II

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3392/2021	MOINUL HOQUE Versus THE STATE OF ASSAM AND 3 ORS	MR. N AHMED MR R A AHMED	SC, SEC. EDU.
ADMISSION				
2	WP(C)/4803/2016	JUNU DEVI and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR. M NATH MR.R PHUKAN MRSS BARPATRAGOHAIN	SC, HIGHER EDUCATION SC, N C HILLS
3	WP(C)/6051/2017	THE SCHOOL MANAGEMENT COMMITTEE OF 243 NO. DEWANERALGA PT.II L.P. SCHOOL and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.M HASHAN MS.M AHMED	SC, ELEMENTARY EDUCATION
4	WP(C)/9408/2019	SONESWAR HALOI Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. K M HALOI MR. B DAS	SC, ELEM. EDU
5	WP(C)/9410/2019 CAVT. NO.1301/2019	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR R KARIM MR D BARMAN	SC, SEC. EDU. MR B KAUSHIK MR. S HAZARIKA FOR CAVEATOR
6	Cont.Cas(C)/556/2020	PUNYA RAM BAISHYA Versus PREETOM SAIKIA	MR. M BHAGABATI MS G BORA MS. K AKHTAR	MR. R MAZUMDAR MS. N PHUKAN
7	WP(C)/1636/2020	ARABINDA BORO Versus THE STATE OF ASSAM AND 3 ORS.	MR P SARMA	SC, ELEM. EDU
8	WP(C)/2357/2020	NUR MAHAMMAD Versus THE STATE OF ASSAM AND 3 ORS	MR A A DEWAN	SC, HIGHER EDU MR. U K NAIR MR. A CHETRY MR. MD S HOQUE(R 3) MR. M P SARMA MS U SHARMA
9	WP(C)/2599/2020	AJAY PRASAD Versus THE STATE OF ASSAM AND 5 ORS.	MR. P BORAH MRS K M SAIKIA	GA, ASSAM
10	WP(C)/3071/2020	MOHAN LAL SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU.

11	WP(C)/3571/2020	FIROJ ALAM LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	SC, SEC. EDU. GA, ASSAM
12	WP(C)/4584/2020	PASCHIMPAR MADAN MOHAN VLP SCHOOL Versus THE STATE OF ASSAM AND 9 ORS.	MR M H AHMED MR GIAS MR M Z SHAH	SC, ELEM. EDU GA, ASSAM SC, SSA
13	WP(C)/498/2021	MD. ISHAK KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRAVARTY MS P DEVI MR. S BORDOLOI	SC, SEC. EDU. SC, FINANCE DEPTT.
14	WP(C)/2151/2021 B/O	SUKHAMANI SINHA Versus THE STATE OF ASSAM AND 3 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. S RASUL	SC, ELEM. EDU SC, PENSION
15	WP(C)/2474/2021 B/O	DR. O USHARANI SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR F Z MAZUMDER	MR. A DHAR (R-4) MD F FARIDI (R-4) SC, EDU SC, ASSAM UNIVERSITY
16	WP(C)/2583/2021	SWELL ALOM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU
ORDERS				
17	Cont.Cas(C)/444/2019	FARHANA KHANAM Versus PREETOM SAIKIA, IAS AND 2 ORS	MR. M KHAN MRS. K DEVI MR J RAHMAN	SC, SEC. EDU. MR S M T CHISTIE
18	WP(C)/1391/2020	BHIMBAR BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, SEC. EDU.
19	WP(C)/535/2021 B/O	JAHIRUL AHMED MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MR F Z MAZUMDER	SC, HIGHER EDU, ASSAM MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI SC, U G C SC, ASSAM UNIVERSITY, SILCHAR
20	WP(C)/1671/2021 B/O	ZAFAR SHWARIF Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU MR. K N CHOUDHURY (R-10,11) GA, ASSAM MR. R M DEKA (R-10,11) MR. D J DAS (R-10,11) N GAUTAM (R-10,11)

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/2821/2020 B/O	PRANATI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. K R PATGIRI MRS. C DAS MS. P CHAKRABORTY	SC, PNRD GA, ASSAM SC, FINANCE
MOTION				
2	WP(C)/1013/2021 B/O	AZIM UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE
3	WP(C)/1831/2021 FIXED	DINESH CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M AHMED	GA, ASSAM
4	WP(C)/2844/2021 FIXED	DHIRAJ JYOTI DEKA AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	GA, ASSAM SC. WATER RESOURCE DEPTT.
5	WP(C)/2943/2021 FIXED	SEWAK KRISHNA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR A N AHMED	GA, ASSAM MR. P KATAKI (SC, WATER RESOURCES)
6	WP(C)/3300/2021 FIXED	NIKUNJA MEDHI Versus THE STATE OF ASSAM AND 3 ORS.	MR M H AHMED MS. N SULTANA	GA, ASSAM
7	WP(C)/3355/2021 FIXED	041664366 CT/GD SRI BICHITRA SARMA Versus THE UNION OF INDIA AND 5 ORS.	MR. R SARMA MR. R K TALUKDAR	ASSTT.S.G.I.
8	WP(C)/3389/2021	CHUNGKHOSIEM LIENTHANG Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
9	WP(C)/3390/2021	JIBAN SAIKIA Versus THE UNION OF INDIA AND 4 ORS.	MR. S K DEORI MS. SOMILA	ASSTT.S.G.I.
10	WP(C)/3393/2021	CONSTABLE/GD NO. 103890720 BIKASH JYOTI NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. N K KALITA MR. R D BHUYAN MS E B GOGOI MR D DEKA	ASSTT.S.G.I.
ADMISSION				
11	WP(C)/5063/2019	GANESH CHANDRA PATHAK Versus THE STATE OF ASSAM AND 6 ORS	MR D DAS MR H TALUKDAR MD. M U AHMED	GA, ASSAM SC, AG MR T MEELEE (SC, ASTC) SC, TRANSPORT SC, FINANCE

12	WP(C)/7273/2019 FIXED	MITALI TALUKDAR Versus ASSAM POWER DISTRIBUTION CO. LTD. AND 11 ORS.	MR. J KALITA MR D C K HAZARIKA MS J KALITA MR D KALITA MR M RAHMAN	MR SISHIR DUTTA SC, APDCL MS M BORCHETIYA MR. S DUTTA
13	W.P.(CrI.)/15/2020 FIXED	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM SC, BTADC
14	WP(C)/704/2020	HIRON KAKOTI Versus THE STATE OF ASSAM AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, CO-OPERATIVE DEPTT. GA, ASSAM MS. D S NEOG, SC, CO- OPERATIVE DEPTT. SC, ACCOUNTANT GENERAL SC, PENSION DEPTT. SC, FINANCE DEPTT.
15	WP(C)/1387/2021 FIXED	BARASHA BORAH BORDOLOI Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC, EXCISE DEPTT.
16	WP(C)/3092/2021 FIXED	KRISHNA KAMAL DEURI Versus THE STATE OF ASSAM AND 4 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY MR S PAUL	SC, FOREST
17	WP(C)/3099/2021 FIXED	CT/GD (M) ALAKA BASUMATARY Versus THE UNION OF INDIA AND 5 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA 1 TO 6) ASSTT.S.G.I.
ORDERS				
18	Cont.Cas(C)/42/2021 FIXED	DR. BISWAJIT NATH Versus SAMIR KUMAR SINHA, IAS AND 3 ORS	MR. S ROY MR. M H LASKAR	MR. D UPAMANYA MR M HOSSAIN SC, HEALTH AND F W SC, PENSION SC,HEALTH
19	I.A.(Civil)/522/2021 FIXED in WP(C)/416/2021 WITH WP(C)/416/2021	ASHOK KUMAR DUTTA Versus THE STATE OF ASSAM AND 5 ORS. SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS	MS. P CHAKRABORTY MR. A M S MAZUMDER MS. A DAS MR. B J GHOSH MR. A M S MAZUMDER	SC, PNRD GA, ASSAM SC, PNRD GA, ASSAM MS. P CHAKRABORTY (R6) MS. A DAS (R6) MS. K KHAN (R6)
20	WP(C)/3249/2021 FIXED	BADAN KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR R DHAR MR N N UPADHYAYA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2567/2021 FIXED	AJIT CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MR. R S MISHRA MR. P BORDOLOI	GA, ASSAM
2	WP(C)/2832/2021 FIXED	KRISHNA KANTA MILI Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
3	WP(C)/2923/2021	SMTI KAMALA DOLEY Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MR. A I Ali MR A BHUYAN	SR. GA, ASSAM SC, REVENUE
WITH				
4	WP(C)/2927/2021	SUNIL DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
5	WP(C)/2928/2021	BARNALI PEGU DOLEY Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
WITH				
6	WP(C)/2929/2021	PRANJIT PEGU Versus THE STATE OF ASSAM AND 2 ORS.	MR. D BARUAH MR. A I Ali MR A BHUYAN	GA, ASSAM SC, REVENUE
7	WP(C)/3386/2021 B/O	CHARAN BORGAYARY Versus THE STATE OF ASSAM AND 5 ORS	MR H BURAGOHAJIN MR. B J MUKHERJEE MS R SAHA	SC, PNRD SC, BTC
8	WP(C)/3391/2021	AHAMMAD ALI Versus THE STATE OF ASSAM AND 3 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	GA, ASSAM SC, REVENUE
ADMISSION				
9	WP(C)/1357/2015 P/H, FIXED	M/S ABCI INFRASTRUCTURES PVT LTD. Versus THE STATE OF ASSAM AND 2 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	SC, FOREST MR.R K BORA(R1-3)
10	WP(C)/8166/2018 B/O	GUNJ ASSOCIATES Versus THE STATE OF ASSAM AND 5 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	MR. P PATHAK (R6) GA, ASSAM MR. A NARZARI (R6)

	WITH I.A.(Civil)/1025/2019 in WP(C)/8166/2018	M/S. UCN CO. PVT. LTD. Versus GUNJ ASSOCIATES AND 5 ORS.	MR. P PATHAK	GA, ASSAM MD. B RAHMAN
11	WP(C)/958/2020 FIXED	HAZRAT ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MRS. K DEVI MR R ISLAM MR J RAHMAN	GA, ASSAM MR. P N GOSWAMI SC, FOREST SC, REVENUE
12	WP(C)/4682/2020 WITH WP(C) 4737/2020 (D/O) WITH PIL 59/2020 (D/O) WITH WP(C) 4218/2020 (D/O)	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. N H BARBHUIYA MS N J BEGUM	GA, ASSAM ASSTT.S.G.I. SC, A S E C SC, BTC
13	WP(C)/5518/2020 WITH LCR FIXED	SMEC INTERNATIONAL PTY LTD AND ANR Versus ASSAM ELECTRICITY GRID CORPORATION LTD AND 2 ORS	MR. P K MUNIR MR P KALITA MR K HUSSAIN	MR. Y S MANNAN MR. R K BHATRA MS N DEKARAJA MR D BHUYAN MS R GANGAWAT SC, AEGCL
14	WP(C)/5597/2020	SHREE JAIN SWETAMBER TERAPAN THI SABHA Versus THE STATE OF ASSAM AND 2 ORS	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	SC, GMC
15	WP(C)/2970/2021 FIXED	BASAPI KROPI Versus THE STATE OF ASSAM AND 6 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	GA, ASSAM ASSTT.S.G.I.
16	WP(C)/3087/2021 FIXED	BARALIMARI S.S. LTD AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A SARMA MR. K KALITA MR H KALITA	GA, ASSAM
17	WP(C)/3088/2021 FIXED	M/S SRISTI DEVELOPMENT SOCIETY Versus THE STATE OF ASSAM AND 2 ORS.	MR. P J SAIKIA MR. A K GUPTA MR. K BORUAH MS M NIROLA MR K J SAIKIA	GA, ASSAM
18	WP(C)/3151/2021 FIXED	M/S NARAYAN MUKHARJEE AND CO. Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA	SC, I O C
ORDERS				
19	I.A.(Civil)/4021/2019 FIXED in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
20	WITH WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
21	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT

WITH
I.A.(Civil)/4023/2019
in WP(C)/6728/2017

INDRAPRASTH ROLLER FLOUR MILLS
Versus
THE STATE OF ASSAM and 3 ORS.

MS. M L GOPE
MS. N HAWELIA
MS. N GOGOI
MS. N MECH

MR. P SAIKIA

22 WP(C)/117/2020

NACOF - ITAS CONSORTIUM
Versus
THE STATE OF ASSAM AND 7 ORS.

MR D DAS
MR. J PATOWARI

GA, ASSAM

23 WP(C)/798/2020

LAKHESWAR MAZUMDER
Versus
THE STATE OF ASSAM AND 3 ORS.

MS. P CHAKRABORTY
MS. A DAS
MS. K KHAN

GA, ASSAM
MR. SHEELADITYA (R4)

24 WP(C)/1509/2020

RANIN SHARMA
Versus
THE ASSAM HUMAN RIGHTS
COMMISSION AND 4 ORS.

MR. P N GOSWAMI
MR. I KALITA
MR. D GOGOI

GA, ASSAM

25 WP(C)/4013/2020

NRIPAL BARMA AND 47 ORS.
Versus
THE UNION OF INDIA AND 5 ORS.

MR. M K CHOUDHURY
MR P BHARDWAJ
MR. M SARMA

GA, ASSAM
SC, RAILWAY

26 WP(C)/5228/2020

HASTING TERON AND 78 ORS
Versus
THE STATE OF ASSAM AND 8 ORS

MR. M SARANIA
MR. A I KATHAR
MR H MEDHI
MS. I KEITZAR

GA, ASSAM
SR. SC, APGCL
SC, K A A C

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

-

1) MR. L P SHARMA

12-07-2021

To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 12

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1660/2021	MD. RAMJAN HOQUE HAZARIKA Versus THE STATE OF ASSAM	MR. A R SIKDAR MD A ALI M M ZAMAN	PP, ASSAM
2	Bail Appln./1665/2021 B/O	HATEM ALI Versus THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS R ALI MS N BORDOLOI MS. P DEVI	PP, ASSAM
3	Bail Appln./1667/2021	RATUL KALITA Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
4	Bail Appln./1669/2021	HAFIJUR RAHMAN Versus THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
5	Bail Appln./1671/2021	NARAYAN RAY Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM
6	Bail Appln./1672/2021	SUJA HUSSAIN MAZUMDER Versus THE STATE OF ASSAM	MR. A M S MAZUMDER	PP, ASSAM
7	Bail Appln./1673/2021	MONUJ CHAUW Versus THE STATE OF ASSAM	MR. P J SAIKIA	PP, ASSAM
8	Bail Appln./1674/2021 B/O	NOWSAD ALI Versus THE STATE OF ASSAM	R RAHMAN	PP, ASSAM
9	Bail Appln./1675/2021	ABDUL KALAM MOLLAH @ MD. ABDUL KALAM MOLLAH Versus THE STATE OF ASSAM	MR. J AHMED MR. A A SIKDAR	PP, ASSAM
10	Bail Appln./1676/2021	SAMIRAN NATH Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
11	Bail Appln./1683/2021 B/O	KALURAM MEENA AND ANR Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM

12	Bail Appln./1689/2021 B/O	NAVNEET KUMAR AND ANR Versus THE STATE OF ASSAM F	MR. P J PHUKAN MR H BARUAH	PP, ASSAM
<u>MOTION</u>				
13	AB/2039/2021 B/O	LALJIT CHAUHAN 3 ORS Versus THE STATE OF ASSAM	MR. S CHAUHAN MR. P MAZUMDER	PP, ASSAM
14	AB/2042/2021 B/O	ALAL SHEIKH AND 7 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED	PP, ASSAM
15	AB/2043/2021 B/O	KAMES ALI AND 5 ORS. Versus THE STATE OF ASSAM	MR M AHMED	PP, ASSAM
16	AB/2044/2021	HARUN ALI Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR MR M HOSSAIN MD M ISLAM	PP, ASSAM
17	AB/2045/2021	KUMARJIT ROY Versus THE STATE OF ASSAM	MR D C NATH MR. M MANDAL	PP, ASSAM
18	AB/2048/2021 B/O	SUNNY DEB AND ANR Versus THE STATE OF ASSAM	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	PP, ASSAM
19	AB/2052/2021	MD. KOLIMUDDIN AND ANR. Versus THE STATE OF ASSAM	MR. M KALITA MR. J HATIMURIA	PP, ASSAM
20	AB/2053/2021	BONI AMIN BARBHUIYA AND 2 ORS. Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
21	AB/2055/2021	SAIDUL ISLAM @ SAIDUR RAHMAN AND 2 ORS. Versus THE STATE OF ASSAM	MR A T M HUSSAIN MRS M ALOM	PP, ASSAM
22	AB/2057/2021 B/O	JAYANTA MADHAB DEKA AND 3 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
23	AB/2062/2021 B/O	DEEPIYOTI DAS Versus THE STATE OF ASSAM	MR Z KAMAR MR M I NEOG MR B TALUKDAR	PP, ASSAM
24	AB/2063/2021	DEBADATTA DAS AND ANR. Versus THE STATE OF ASSAM	MR. K MUNIR MR. A M S MAZUMDER	PP, ASSAM
25	AB/2064/2021	MONOJIR ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN L CHOUDHURY	PP, ASSAM
26	AB/2065/2021 B/O	RAJIB ALI @ RAJIB AHMED AND ANR. Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
27	AB/2067/2021 B/O	KAMUL AHMED BARBHUIYA @ KAMUL AHMED Versus STATE OF ASSAM	MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
28	AB/2068/2021 B/O	BABUL HUSSEN Versus THE STATE OF ASSAM F	MR DEBA KUMAR DAS MS. P BHUYAN	PP, ASSAM
<u>ADMISSION</u>				
29	CrI.A./124/2021 B/O	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(CrI.)/292/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM

BAIL HEARING (BA)

30	Bail Appln./857/2021	MANEESH MAURYA @ MANISH MAURYA Versus THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
31	Bail Appln./1230/2021 FIXED	FAJILA KHATUN AND 2 ORS. Versus THE STATE OF ASSAM	MR. D P CHALIHA MD. I AHMED MS M ROY	PP, ASSAM
32	Bail Appln./1272/2021 FIXED	DHANANJOY RABHA AND ANR. Versus THE STATE OF ASSAM	MR. T BHARALI	PP, ASSAM
33	Bail Appln./1274/2021 FIXED	RITUL BORA AND ANR. Versus THE STATE OF ASSAM	MR D K MEDHI MR. K BORUAH	PP, ASSAM
34	Bail Appln./1333/2021 FIXED	MAMUD ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
35	Bail Appln./1463/2021 FIXED	KHARGESWAR RAJBONGSHI Versus SATE OF ASSAM	MR B KAKATI MR A ALI	PP, ASSAM
36	Bail Appln./1504/2021 PERSONAL APPEARANCE, FIXED	MANOJ KANTI NAMASUDRA Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM

BAIL HEARING

37	AB/1586/2020	ALEMA KHATUN AND ANR Versus THE STATE OF ASSAM	MR. MD S HOQUE MR. S H SIKDAR	PP, ASSAM
38	AB/2055/2020	POMPA PAITYA @ GARGI PAITYA Versus THE STATE OF ASSAM	MR H MEDHI	PP, ASSAM
39	AB/3153/2020	SALIM UDDIN AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
40	AB/3476/2020	KONGJAM HOMEN SINGH AND ANR. Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
41	AB/472/2021	MUSSTT SULTANA BEGUM AND ANR Versus THE STATE OF ASSAM	MRS S N KHANDAKAR MR. M A LASKAR S AHMED	PP, ASSAM
42	AB/1533/2021 FIXED	BILLAL UDDIN MAZUMDER Versus THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
43	AB/1648/2021 FIXED	SRI JADU BANIA Versus THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
44	AB/1747/2021 FIXED	JOYNUL HAQUE AND 3 ORS. Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
45	AB/1857/2021 FIXED	MRINAL BAISHYA AND 5 ORS. Versus THE SATE OF ASSAM	MR D J HALOI MR. S ALAM	MR. S A AHMED MR F A AHMED PP, ASSAM
46	AB/1871/2021 FIXED	SAHABUL SK @ ROHIM ALI Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
47	AB/1874/2021 FIXED	DWIP JYOTI ADHIKARY AND 2 ORS. Versus THE SATE OF ASSAM	MR. R ALI MR. H A AHMED	PP, ASSAM
48	AB/1892/2021 FIXED	UMESH PEGU AND ANR Versus THE STATE OF ASSAM ORS	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
49	AB/1910/2021 FIXED	ALEKCHAND ALI @ ALEKCHAND AND 8 ORS Versus THE STATE OF ASSAM	MR. A A R KARIM	PP, ASSAM

ORDERS

50 I.A.(CrI.)/157/2021
IN AB 3838/2020(D/O) WITH I
A(CRL)109/2021(D/O)
in AB/3838/2020

NAJIRUL ISLAM
Versus
THE STATE OF ASSAM AND ANR.

MR. S C BISWAS

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

**[CRIMINAL AND MATTERS RELATED
TO RETIREMENT BENEFITS**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>WITHDRAWAL</u>				
1	AB/1205/2021 B/O	SUKUR ALI Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM	PP, ASSAM
<u>MOTION (BA)</u>				
2	Bail Appln./1031/2021	RAMZAN ALI Versus THE STATE OF ASSAM	MR. M K BORO MR M P DEKA	PP, ASSAM
3	Bail Appln./1554/2021 FIXED	YAPI KENA AND ANR Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
4	Bail Appln./1575/2021 FIXED	RUPKUMAR MOCHAHARY @ RAIKONG AND ANR Versus THE STATE OF ASSAM	MR. U DUTTA MR. D KALITA	PP, ASSAM
5	Bail Appln./1593/2021 FIXED	POOJA LAMA Versus THE STATE OF ASSAM	MR. L GOGOI MRS P HAZARIKA	PP, ASSAM
6	Bail Appln./1633/2021	RAKESH BASUMATARY Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
7	Bail Appln./1637/2021	KULU DEVI @ KULU THAPA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
8	Bail Appln./1639/2021	ROSHIDUL ISLAM Versus THE STATE OF ASSAM	MR. J AHMED MR Z RAHMAN	PP, ASSAM
9	Bail Appln./1641/2021 B/O	APTAPGUL RAHMAN @ AFTABUL HUSSAIN @ BABU Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR Z HUSSAIN MR. N K KALITA	PP, ASSAM
10	Bail Appln./1642/2021	DWIPEN DAIMARY Versus THE STATE OF ASSAM E	MR. A CHOUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./1643/2021 B/O	MD. AITUL ALI Versus THE STATE OF ASSAM	MR. N K KALITA MR. R D BHUYAN	PP, ASSAM

12	Bail Appln./1644/2021	PULEN KAMAN Versus THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
13	Bail Appln./1648/2021 B/O	RAFIK ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
14	Bail Appln./1649/2021 B/O	NEHEMIAH SAITHUVAI AND 7 ORS Versus THE STATE OF ASSAM	MR. J LASKAR MR F Z MAZUMDER	PP, ASSAM
15	Bail Appln./1653/2021	IBRAHIM ALI @ EBRAHIM ALI Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
16	Bail Appln./1658/2021	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
17	Bail Appln./1659/2021	MINTU ALI @ MINTU AHMED Versus THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS	PP, ASSAM
18	Bail Appln./1661/2021	DIPJYOTI SAIKIA Versus THE STATE OF ASSAM	MR D CHUTIA	PP, ASSAM
19	Bail Appln./1662/2021 B/O	SATYENDRA BARUAH Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
20	Bail Appln./1663/2021 B/O	MRINMAY KUMAR MISHRA @ MRINMOY MISRA Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. R K MEDHI	PP, ASSAM
21	Bail Appln./1666/2021 B/O	MD. JEHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A M AHMED MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
22	Bail Appln./1670/2021 B/O	SRI KISHORE MEDHI @ KISHOR AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
23	Bail Appln./1679/2021 B/O	NAINA GOUR @ MISS NAINA GOUR Versus THE STATE OF ASSAM	MR M AHMED MR R A AHMED	PP, ASSAM
24	Bail Appln./1680/2021 B/O	MD. QAYAMUDDIN Versus THE STATE OF ASSAM	MR N J DAS MR M HASSAN	PP, ASSAM
25	Bail Appln./1685/2021 B/O	BILAL ALI @ JAAN Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
26	Bail Appln./1686/2021 B/O	MOZAMMIL HAQUE @ MOJAMMIL HOQUE Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
<u>MOTION</u>				
27	AB/2009/2021 B/O	NILCHAN ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
28	AB/2017/2021 B/O	AKKABBAR ALI @ AKABBAR ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR M HOQUE MR A ALAM	PP, ASSAM
29	AB/2018/2021	ARJUN THAPA Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
30	Bail Appln./1207/2021 SCAN COPY OF CASE RECORD,CD & STATUS REPORT FIXED	RAJATAP CHANDA Versus THE STATE OF ASSAM	L R MAJUMDAR MR. A Z AHMED	PP, ASSAM

31	Bail Appln./1275/2021 FIXED	BANESWAR DAS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MRS. R RONGMEI MRS. S ISLAM	PP, ASSAM
32	Bail Appln./1347/2021 WITH SCAN COPY OF CASE RECORD ,CD & STATUS REPORT FIXED	MAHMUD ALI @ MD. MAMUD ALI Versus THE STATE OF ASSAM	MR. J AHMED	PP, ASSAM
33	Bail Appln./1374/2021 SCAN COPY OF LCR FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. Y S MANNAN MR. T HUSSAIN	PP, ASSAM
34	Bail Appln./1382/2021 FIXED	DHIRAJ KUMAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. B HALDAR MR B DEORI	PP, ASSAM
35	Bail Appln./1396/2021 FIXED	MAKBUL ALI @ BADAN Versus THE STATE OF ASSAM	MR. S MUNIR MS. S K NARGIS MS B HAZARIKA MS. A MESEN	PP, ASSAM
36	Bail Appln./1423/2021 FIXED	ALJUS MASLAI Versus THE STATE OF ASSAM	MR. R BORA	PP, ASSAM
37	Bail Appln./1425/2021 FIXED	MAFIZUL HAQUE @ RAJIB Versus THE STATE OF ASSAM	MD. A A KHAN MR. J ALI MD B HUSSAIN	PP, ASSAM
38	Bail Appln./1475/2021 FIXED	CHAGAM BASUMATARY AND ANR Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH	
39	Bail Appln./1485/2021 FIXED	KRISHNA KUNDU Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
40	Bail Appln./1497/2021 FIXED	ABHISEKH DAS @ PAPU Versus THE STATE OF ASSAM	MR. K BORUAH	PP, ASSAM
41	Bail Appln./1511/2021 FIXED	MD ALI HUSSAIN Versus THE STSTE OF ASSAM	MR. A K AHMED MS S BARUAH	PP, ASSAM
42	Bail Appln./1518/2021 FIXED	KHAIRUL ISLAM KHAN Versus THE STATE OF ASSAM	MS. D GHOSH MR. M AHMED MD I H LASKAR	PP, ASSAM
43	Bail Appln./1542/2021 FIXED	BASER ALI Versus THE STATE OF ASSAM	MRS. B GOGOI	PP, ASSAM
44	Bail Appln./1556/2021 FIXED	AJIT DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. T DEURI MR. V SHARMA	PP, ASSAM
45	Bail Appln./1568/2021 FIXED	DHRUBA NARAYAN BARUAH Versus THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM

BAIL HEARING

46	AB/1443/2021 FIXED	ALAL UDDIN Versus THE STATE OF ASSAM	MR T H HAZARIKA MR A RASHID MR. K ISLAM	MR. A M AHMED MR. S A AHMED MISS M GOGOI MS R DEKA MR F A AHMED PP, ASSAM MR. S A AHMED
47	AB/1614/2021 FIXED	AKBAR BANJARA @ MD. AKBAR AND ANR Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
48	AB/1676/2021 FIXED	AKBAR BANJARA @ MD. AKBAR ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH	PP, ASSAM
49	AB/1775/2021 FIXED	SMTI. NABAM AKA Versus CENTRAL BUREAU OF INVESTIGATION	MR U S BORGHAIN MR. M G SINGH MR. D J NATH	SC, C B I

ORDERS

50 I.A.(CrI.)/288/2021
IN BA 2606/2020(D/O) B/O
in Bail Appln./2606/2020

RUCHINATH CHANGMAI
Versus
THE STATE OF ASSAM

MRS R BEGUM

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 14

[CIVIL BENCH - III]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2107/2020 FIXED	NEW TECH STEEL AND ALLOYS PVT. LTD. Versus THE STATE OF ASSAM AND 7 ORS.	MR D K MISHRA MR. M MORE MR. P K SHARMA	GA, ASSAM SC, APDCL
ORDER NO STEPS				
2	WP(C)/2259/2020	JUNUMONI CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B HALDAR MR. P THAKURIA MR. S BARMAN	GA, ASSAM SC, HEALTH AND F W
ADMISSION				
3	WP(C)/2193/2015	SMTI GITANJALI BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MRH I CHOUDHURY MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	GA, ASSAM(R2) MR.S K GOSWAMI(R-4&5) MR.A ACHARYAR-4and5 SC, FINANCE(R3) SC, PWD(R1)
4	WP(C)/3528/2015 FIXED	SMTI RITAMONI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.S K DAS MRR KARIM	SC, SOCIAL WELFARE
5	WP(C)/6425/2015	JAGADISH CH. ROY and 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII	GA, ASSAMR1,2-7 MR.M DUTTA(R-5 & 6) MR.M ISLAM(R-5 & 6) SC, FINANCE(R3)
WITH				
6	WP(C)/2163/2009	BINOD CH. KALITA AND ORS. Versus THE STATE OF ASSAM AND ORS	MR.A SARMA MR.U K NAIR MR.A CHETRY	MR.S S SHARMA GA, ASSAM MS.L SHARMA MR.M DUTTA(R-2 & 3) MRA SHARMA MR.M ISLAM(R-2 & 3) MS.R CHAKRABORTTY MR.B CHETRI SR GA,ASSAM

7	WITH WP(C)/4702/2014	SMTI MORJINA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR.R HUSSAIN MR.U K NAIR MR. M K BORAH MS.P BORA	MR.S S SHARMA(R-5&6) GA, ASSAM MS.L SHARMAR-5and6 MR.M DUTTA(R-5 & 6) MR.B J MUKHERJEE(R-5&6) MR.M ISLAM(R-5 & 6) MR.A SHARAN(R-5&6) SC, FINANCE
	WITH I.A.(Civil)/465/2016 in WP(C)/4702/2014	THE EXECUTIVE OFFICER Versus MORJINA BEGUM AND 5 ORS	MR.S S SHARMA MS.L SHARMA MR.M DUTTA MR.B J MUKHERJEE MR.M ISLAM MR.A SHARAN	GA, ASSAM MR.R HUSSAIN MR.U K NAIR MRS M K BORAH MRS.P BORA SC, FINANCE
8	WITH WP(C)/5761/2015	MANJU BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA	GA, ASSAM MR.M DUTTA(R-3 & 4) MR.M ISLAM(R-3 & 4)
	WITH I.A.(Civil)/234/2016 in WP(C)/5761/2015	THE EXECUTIVE OFFICER, Versus MANJU BEGUM and 3 ORS.	MR.M DUTTA MR.M ISLAM	GA, ASSAM MR.S CHAMARIA MR.M PHUKAN MR.D SHARMA
9	WITH WP(C)/4756/2016	AKTARA BANU Versus THE STATE OF ASSAM AND 2 ORS	MR.S A B KHABIR MR.I H SAIKIA MR.K KALITA MS.S KANUNGOE	MR.D SAIKIA Sr. Adv. R-2 GA, ASSAM MR.S BORA(R-2)
10	WITH WP(C)/1942/2017	ELIZA BEGUM Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR U SARMA MR.M P SARMA MS.P BORGOHAIN	MR.D SAIKIA R-2 GA, ASSAM MR.S BORA(R-2)
11	WP(C)/7269/2016 FIXED	NO. S/355752H HAV/ORL. DIGANTA BARMAN Versus THE UNION OF INDIA and 5 ORS.	MR.M MAHANTA MR. B PATHAK MR.M CHOUDHURY MR. R THADANI MR.P K MUNIR	ASSTT.S.G.I.
12	WP(C)/7626/2016 FIXED	SADHANA ROY Versus STATE OF ASSAM and 3 ORS.	MRN M HAZARIKA	MR.B K SARMA SC, SOCIAL WELFARE
13	WP(C)/8021/2017	ABDUL HAMID Versus THE STATE OF ASSAM and 5 ORS	MR.A PARAMANIK MR.H TALUKDAR MS.M DEKA MS.D DAS	SC, CO-OP. GA, ASSAM SC, FINANCE
14	WP(C)/8270/2017	NAMITA CHAKRABORTY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS	MR. S SAIKIA (SC, INCOME TAX) ASSTT. S.G.I.
15	WP(C)/7898/2019 B/O	WAHIDA ARA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR. F KHAN MS. D BARUAH MS. BISMITA BARMAN	MS. M D BORAH (GA, ASSAM)(R-1 to R-3) SC, PWD
16	WP(C)/201/2020 FIXED	ABDUL HASIM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A M S MAZUMDER MR. A A R KARIM	SC, PNRD GA, ASSAM MR. M NATH, SC, PNRD
17	WP(C)/2247/2020	MUNNA BASFOR Versus THE STATE OF ASSAM AND 3 ORS	MS. D GHOSH MS N DEKA MR SAURADEEP DEY	GA, ASSAM MR G BAISHYA (R-4) MR. R K TALUKDAR (R-4)
18	WP(C)/2265/2020	KUMUD CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS.	MR H DAS	GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/4928/2020	DEVANANDA PAYANG AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE

20	WITH WP(C)/4929/2020	KALYAN KUMAR TAI AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MS. D SONOWAL	GA, ASSAM SC, WPT AND BC SC, FINANCE
21	WP(C)/5527/2020	GOBINDA NARAH Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MS. S CHUTIA	SC, WPT AND BC SC, FINANCE
22	WP(C)/5584/2020	PREMA KT TAYE Versus THE STATE OF ASSAM AND 3 ORS	MS. D SONOWAL MR. R A CHOUDHURY MS. S CHUTIA	SC, WPT AND BC SC, FINANCE
23	WP(C)/5635/2020	SUMADHAR GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MS. D SONOWAL MR. R A CHOUDHURY MS. S CHUTIA	GA, ASSAM MR. N J GOGOI SC, A S A M B SC, FINANCE
24	WP(C)/348/2021 FIXED	MOFIQUDDIN AHMED HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR N N UPADHYAYA MR. B B KAKATI	GA, ASSAM SC, AG SC, FOREST
ORDERS				
25	WP(C)/7838/2017	KARNA DHAR DAS Versus THE UNION OF INDIA and 3 ORS.	MR. M A SHEIKH MS.J H CHOUDHURY MR.M AHMED MS F INTAZ MR.M R Z CHOUDHURY MD.H BHUYAN	C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
	WITH I.A.(Civil)/712/2021 in WP(C)/7838/2017	KARNA DHAR DAS Versus THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	ASSTT.S.G.I.
26	WP(C)/2058/2020	AMI DEB AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS	GA, ASSAM SC, AG MR. R K TALUKDAR (R-2) MR. R K TALUKDAR (R-2) SC, GAD, ASSAM SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV & I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4705/2015	SMTI. MANJU BARDIA Versus THE UNION OF INDIA and 4 ORS	MR.G N SAHEWALLA MS.J BORUAH MR.A CHETIA MD.ASLAM	MR.P K ROY(R-2 to 5) C.G.C. MR.S K CHAKRABORTY(R-2 to 5) MR.H GUPTA(R-1TO5) MS.A CHAKRABORTY(R-2 to 5) ASSTT.S.G.I.(R1)
2	WP(C)/7220/2015	LEDO TEA CO. LTD. Versus THE STATE OF ASSAM AND 3 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM SC, REVENUE DEPTT.
3	WP(C)/1586/2015	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) SC, REVENUE ASSTT. S.G.I.(R7)
4	WP(C)/2581/2016	PRABHAT RAJKHOWA Versus THE HOUSING and URBAN DEV. CORPN. LTD. HUDCO and ANR.	MR.B M CHOUDHURY MR.P KALITA MRS.A BHATTACHARYYA	MR. C GOSWAMI
5	WP(C)/3870/2016	ON THE DEATH OF MADHURI CHOWDHURY HER LEGAL HEIRS Versus THE STATE OF ASSAM and 6 ORS.	MR.M TALUKDAR MS. M TALUKDAR	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPARTMENT MR.J M A CHOUDHURY(SC,HEALTH) MR.B GOGOI(SC,FINANCE) SC, HEALTH SC, FINANCE DEPTT.
6	WP(C)/4407/2018	HEMANTA DAS Versus THE STATE OF ASSAM AND 13 ORS	MR. R SARMA MRS. G M D BAISHYA	MS B DEVI (R5-R14) GA, ASSAM MS. S D SAIKIA (R5-R14) SC, REVENUE
7	WP(C)/367/2020 FIXED	ASHOK MOTORS Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. P DEKA MR H K SARMA MR. M SAHEWALLA	SC, FOREST SC, PCB

8	WITH WP(C)/550/2020	M/S. SUSUMA HOTEL Versus THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR D SENAPATI MS. S. TODI MD. ASLAM	SC, FOREST SC, P C B A
9	WP(C)/405/2020	M/S. RANA CONSTRUCTION AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA	ASSTT.S.G.I. SC, F C I
10	WP(C)/675/2020 FIXED	TRAILOKYA DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. J SARMAH	GA, ASSAM SC, STATE ELECTION COMMISSION. SC, P H E
11	WP(C)/870/2020 CAVT. NO.0009/2020 WITH CAVT. 9/20	RANGAGORAH FISHERMEN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. N DAS	MR D J MEDHI GA, ASSAM FOR CAVEATOR
12	WITH WP(C)/1046/2020	DIBRUGARH FISHERY CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK A N HUSSAIN MS S BORA	MR D J MEDHI GA, ASSAM FOR CAVEATOR
13	WP(C)/2102/2020	RATAN MAJUMDER AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR J ABEDIN MR. D A KAIYUM	GA, ASSAM SC, ASEC
14	WP(C)/2588/2020	MRIDUL SINGHA CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR	GA, ASSAM SC, EXCISE DEPTT.
15	WP(C)/5338/2020	NAMBURNADI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S KATAKEY MS. S. TODI	GA, ASSAM
16	WP(C)/5607/2020	SALEHA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. A F N U MOLLAH MD H R AHMED	GA, ASSAM SC, FINANCE SC, FOREST
17	WP(C)/684/2021 FIXED	TRANS VIRTUAL PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	SC, GUWAHATI SMART CITY LTD. SC, GDD
18	WITH WP(C)/2959/2021	TRANS VIRTUAL PVT. LTD. AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. T R SARMA MR. A K ROY	GA, ASSAM SC, GUWAHATI SMART CITY LTD.
19	WP(C)/2783/2021	SABAH AL ZARID Versus THE STATE OF ASSAM AND 3 ORS	MR. M BISWAS MS B BORA MS M DAS	GA, ASSAM
20	WP(C)/2981/2021 FIXED	SIRIN RUKSANA BEGUM CHOUDHURY AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. P K GARODIA MR D SARMA	SC, DRI
21	WP(C)/3032/2021 FIXED	FATIK BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. B PATHAK MR. R THADANI MR B HAZARIKA SC, GMC SC, G M D A
22	WP(C)/3203/2021 FIXED	NIPPJYOTI BARUAH AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D C C PHUKAN MR. M CHIRING	SC, PNRD GA, ASSAM SC, BTC
ORDERS				
23	WP(C)/4853/2020	MADHURYA PHUKAN Versus THE STATE OF ASSAM AND 5 ORS	MS. L DEVI MR. S BIKASH	GA, ASSAM SC, REVENUE
24	WP(C)/2987/2021 FIXED	JAGADISH DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR M H AHMED	MR A SHARMA (R 2-4) MR. S ROY (R- 1) SC, FISHERY SC, AFDC

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA 12-07-2021 To 08-10-2021



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,28th July 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	AB/1986/2021 FIXED	SANJIB BHATTACHARJEE Versus THE STATE OF ASSAM	MR. A K GUPTA MR. R S MISHRA	PP, ASSAM
2	AB/2046/2021	APIL AHMED MAZUMDER AND ANR. Versus THE STATE OF ASSAM	MR. P K DEKA MR J H LASKAR MR J H LASKAR	PP, ASSAM
ADMISSION				
3	Tr.P.(C)./34/2018	RIMJIM DAS Versus DHARMENDRA DAS	MR. T DAS MS. J DEKA MS. R CHETRI	MR. A GOYAL MR. A CHOUDHURY MS. R OJAH
4	CRP/115/2019	ON DEATH OF JAWAHARLAL DEV NATH HIS LEGAL HEIRS - MINATI RANI DEVI AND 4 ORS. Versus PUSPA SARMA	MR. A C SARMA MS. R DEKA MR. P MEDHI MR. P KAKATI	MR. O P BHATI MR T C DAS MR. P SARMA
5	CRP(I/O)/13/2020	LALBABU SAH Versus DAYANANDA PRASAD	MR. S P ROY MR A K RAI MS K GOGOI MS. N RAI	MR. P SUNDI
6	WITH CRP(I/O)/22/2021	LALBABU SAH Versus DAYANANDA PRASAD	MR. S P ROY MS S DAS	
7	MACApp./127/2021	NATIONAL INSURANCE CO. LTD Versus RINKU BORDOLOI AND ANR	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	MR. M TALUKDAR MR. M TALUKDAR MR. A SHAKIL
	WITH I.A.(Civil)/989/2021 in MACApp./127/2021	NATIONAL INSURANCE CO. LTD Versus RINKU BORDOLOI AND ANR	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN	
BAIL HEARING				
8	AB/1124/2021	MAZIBUR RAHMAN HAZARI @ MOJIBUR RAHMAN @ MD. ANGORAL MIA HAZARI Versus THE STATE OF ASSAM	MR N J DAS	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				

9	RSA/106/2020	NIVA DUTTA Versus AJIT CHANDRA BARUAH AND 5 ORS.	MR. R PHUKAN MR. T BARUAH	
10	RSA/16/2021	RANJIT DAS Versus SANKAR DAS AND 3 ORS.	MR. A U CHOUDHURY MR. S ISLAM MR. Y SIKDAR MS. A KAUSHAR	
11	RSA/19/2021	SAHIDUR RAHMAN Versus RAFIQUL ISLAM AND 21 ORS.	MR. A RAHMAN MR E HUSSAIN	
ORDERS				
12	RSA/20/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMA(R-1) MS.M BHUYAN R-1 MR.M C SARKAR(R-1)
WITH				
13	RSA/217/2017	SHRI RANJIT KR DEY and 4 ORS Versus SRI BISWANATH MANDAL and ANR	MR.A SATTAR MR.H K BARUAH	MR.A K PURKAYASTHA(R-1) MR.S SHARMAR-1 MR.Y KARDONG(R-1)
14	I.A.(Civil)/1145/2017 in MACApp./290188/2017	UNITED INDIA INSURANCE CO. LTD. Versus SHOMEJ UDDIN and 4 ORS,	MR.P BARTHAKUR MR.R GOSWAMI MS.M SAIKIA	MR. A K JAIN (R-4 & 5) MR. M KALITA (R-4 & 5) MR.K SARMA(R- 1,2&3) MR.D DAS(R- 1,2&3) MR.B J TALUKDARR-1,2and3 MR.R RAHMAN(R- 1,2&3)
WITH				
	MACApp./290188/2017 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus SHOMEJ UDDIN and 4 ORS	MR.R GOSWAMI MS.M SAIKIA	
15	I.A.(Civil)/359/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. P CHOUDHURY (R1B & 1C & 1D & 6) MR. M DAS MR. B D DEKA (R1B & 1C & 1D & 6) MR. M DAS (R1B & 1C & 1D AND 6)
WITH				
	RSA/87/2017	SRI KAMESWAR DEKA Versus SRI SURENDRA DEKA and 9 ORS	MS.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI	MR. P CHOUDHURY(R-3&4) MR.M DAS(R- 3&4) MR.B D DEKA(R- 3&4)
WITH				
	I.A.(Civil)/364/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
WITH				
	I.A.(Civil)/365/2018 in RSA/87/2017	KAMESWAR DEKA Versus PREMADA DEKA	MRS. A K CHOUDHURY MR. M CHOUDHURY MR. D CHOUDHURY MR. T ALI	MR. M DAS
16	CRP(I/O)/261/2019	JASMINE HUSSAIN AND ANR. Versus NARAYAN BISWAS AND 6 ORS.	MR. K KALITA MR. D NATH MR D KALITA	MR. R J BORDOLOI MR. R ALI
17	I.A.(Civil)/869/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR. Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
WITH				
	RSA/126/2015	SRI GUNANATH HAZARIKA and ANR Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA

WITH
I.A.(Civil)/870/2020
in RSA/126/2015

GUNANATH HAZARIKA AND ANR
Versus
SRI KIRAN HAZARIKA @ CYHANDRA
HAZARIKA and 4 ORS

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BHATTACHARYYA

MR. P P BARUAH
MR. R SARMAH

WITH
I.A.(Civil)/872/2020
in RSA/126/2015

SRI GUNANATH HAZARIKA AND ANR
Versus
SRI KIRAN HAZARIKA @ CYHANDRA
HAZARIKA AND 4 ORS

MR. T J MAHANTA
MS. P BHATTACHARYA
MR. A BHATTACHARYYA

MR. R SARMAH

18 CRP/38/2021
FIXED

TAPAN DAS
Versus
M/S MAYASHEEL RETAIL INDIA LIMITED
(FPRMERLY KNOWN AS MAYASHEEL
RETAIL LLP),

MR P SHARMAH
MR P SONOWAL
MR S B SINHA
MR. A DEKA

MR. P M TALUKDAR
MR. R BAISHYA

19 I.A.(Civil)/951/2021
in CRP(I/O)/173/2019

SANDEEP ARORA
Versus
GAGANDEEP SINGH RATTI

MR F KHAN

MR. N ALAM R K
MR. S U AHMED
MR A K SHARMA
MR K JAIN

WITH
CRP(I/O)/173/2019

GAGANDEEP SINGH RATTI
Versus
SANDEEP ARORA

MR. S U AHMED
MR A K SHARMA
MR K JAIN
N ALAM

MR. R BORPUJARI
MR F KHAN
MS D BARUAH

WITH
I.A.(Civil)/1904/2019
in CRP(I/O)/173/2019

GAGANDEEP SINGH RATTI
Versus
SANDEEP ARORA

MR. S U AHMED
MR K JAIN
N ALAM

20 I.A.(Civil)/986/2021
In CRP(I/O)/290/2018(D/O)
in CRP(I/O)/290/2018

CHINTAMONI MAHANTA
Versus
ON DEATH OF PUSPA MAHANTA HIS
LEGAL HEIRS AND 3 ORS.

MR. P MAHANTA

MR. A C SARMA
MR M CHOUDHURY
MR. B HALDAR
MR. D CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 28/07/2021

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1) MR. L P SHARMA

12-07-2021

To 08-10-2021